

bring out hundreds of publications, including Gita, Ramayana etc. with a view to spread our culture, religion etc.;

(c) whether a large number of these publications are asked for by foreigners and Indian residing abroad;

(d) if so, whether Government propose to exempt from postal charges or levy minimum charges on sending such literature abroad; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Government is aware of the need for projection abroad of India's culture, traditions, arts etc. and has a well developed programme of publicity activities in this regard. Indian Mission abroad are constantly engaged in spreading and deepening awareness about India's heritage through a variety of means such as distribution of books and magazines, publication of journals, holding of exhibitions, audio-visual shows and speaking engagements.

(b) Publishers in India bring out books on a wide spectrum of subjects including culture and religion.

(c) There is a good demand abroad for Indian publications relating to culture and religion both by foreigners and Indians residing abroad.

(d) and (e). Since even at the existing rates for various categories of Book Post, the Department of Posts is unable to meet the full cost of providing such services and is incurring substantial loss, it is possible to exempt such publications from postal charges, or levy minimum charges for them.

[*Translation*]

**Payment to Government of Madhya Pradesh for Deployment of Special Armed Force Battalions**

2367. SHRI S. C. VARMA:  
SHRI RAGHAVJI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether battalions of Special Armed Force of Madhya Pradesh are deployed to other States from time to time;

(b) if so, whether it is the responsibility of the States where the forces have been deployed to bear the expenditure thereon;

(c) whether expenses incurred on the said battalions sent to Assam, Jammu and Kashmir, Lakshdweep and Tripura have not been paid by those States;

(d) if so, the amount yet to be paid by those States, separately, and the reasons for delay in payment; and

(e) the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (e). The cost of deployment of forces for Law and Order duties in other States/union Territories is required to be reimbursed by the borrowing Governments/Administration. However, in the case of such deployment in Tripura and Jammu and Kashmir, the reimbursement was to be made by the Central Government in respect of deployment made till 31.3.90.

As per the claim of the Government of

Madhya Pradesh, the amount due for such deployments is as under:-

From Assam	Rs. 23,99,91,379.40
From Lakshdweep	Rs. 4,12,99,667.00
From J & K	Rs. 3,33,25,800.00
From Tripura	Rs. 4,82,04,934.00

A provisional payment of Rs. 1.5 crores has been made by the Central Government to the Government of Madhya Pradesh in March, 1990 on account of deployment of MPSAF Bn in Tripura. Settlement of balance amount is pending for completion of formalities. In respect of deployment in Jammu & Kashmir, no claims have been received from Government of Madhya Pradesh by the Central Government.

The Government of Assam have not cleared their dues to the Madhya Pradesh Government because of difficult ways and means position. Lakshadweep Administration has been asked to expedite clearance of amount due to Madhya Pradesh.

[English]

#### Introduction of Franking Machine in Delhi Municipal Corporation

2368. SHRI SHANTARAM POTDUKHE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that while the Delhi Municipal Corporation and its other Wings like the Water Supply Undertaking and the New Delhi Municipal Committee are spending several lakhs of rupees on postage stamps annually, these bodies have not as yet switched over to the Franking system; and

(b) if so, the difficulties which lie in the

way of these bodies in introducing Franking Machines for their day-to-day mailing to ensure quicker despatch and obviate against any misappropriation of stamps?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). There is no difficulty on the part of Department of Posts for allowing MCD, NDMC, to use franking machines. Rather the Department has requested all the Ministries for advising the Govt. Offices attached to them to use Franking Machines which will not only be economical to them because a rebate of 3% is allowed but also accelerate the transmission of Postal articles.

#### Telephone Facilities to Industrial Areas of Malanpur, District Bhind

2369. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether need for providing telephone and telecommunication facilities to the industrial areas of Malanpur, District Bhind, has been pressed through public representatives and written representations;

(b) if so, the details of the proposals mooted; and

(c) the Government's reaction thereto and whether any survey has been made in the matter, if so, with what results?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). (i) The existing 128-P C. DOT electronic telephone exchange in Malanpur Industrial area is planned to be replaced by 512-P ILT electronic exchange during